

**Central Administrative Tribunal
Principal Bench**

**OA No.422/2018
MA No.1185/2018**

New Delhi, this the 23rd day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

S. Balachandran, Age 53 years (Group 'C')
S/o Sh. A. Sankara Rao
R/o Flat No. B44, Fourth Floor
MEA Housing Complex, Kasturba Gandhi Marg
Pandit Ravi Shankar Lane
New Delhi-110001. ...Applicant

(By Advocate: Shri Ajesh Luthra)

Vs.

1. Union of India through
its Secretary, Ministry of External Affairs
South Block, New Delhi.
2. The Joint Secretary(CNV&I)
Ministry of External Affairs
South Block, New Delhi.
3. The Joint Secretary (Administration)
Ministry of External Affairs
South Block, New Delhi. ...Respondents

(By Advocate: Shri S.C. Sagar for Shri H.K. Gangwani)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:-

Learned counsel for the applicant and learned
counsel for the respondents submit that in view of the
developments that have taken place during the

pendency of the OA, nothing needs to be adjudicated in this OA. The OA is accordingly dismissed as infructuous.

2. MA No.1185/2018 filed seeking a direction to dispose of the OA, also stands disposed of. There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman

/vb/